

Form 1
List of cases e-filed during the month of November, 2021

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 List of cases in which e-Payment of Court fees was made during the month of November, 2021							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
	SH. SUMIT MAKKAR, ACJSD	LUDHIANA	CS/8637/2021	THE ICICI BANK LTD. VS. AVTAR SINGH	SUDHIR GAKHAR	25.10.2021	16.11.2021
	SH. SUMIT MAKKAR, ACJSD	LUDHIANA	CS/8639/2021	THE ICICI BANK LTD. VS. JAGDEEP SINGH	SUDHIR GAKHAR	25.10.2021	16.11.2021
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
	Sh. Jagjeet Singh, Civil Judge (Jr. Div), SAS Nagar	SAS Nagar	CS/931/2021	State Bank of India Vs Kuldeep Singh	Sh. Brij Mohan	09.11.2021	08.11.2021
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3
List of cases in which Electronic Service of Process has taken place during the month of November, 2021

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muksar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4						
List of total no. of cases randomly allocated during the month of November, 2021						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
	CJJD-JMIC	PATIALA	Sh. Gurbhinder Singh Johal CJJD PATIALA	14	CIVIL SUIT	1
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
	ADJ	Chandigarh	Ms.Anshu Shukla	31	ARB	1
	ADJ	Chandigarh	Ms.Anshu Shukla	31	EXE	2
	ADJ	Chandigarh	Sh.Jaibir Singh	13	ARB	2
	ADJ	Chandigarh	Sh.Narender	16	ARB	1
	ADJ	Chandigarh	Sh.Rajneesh	21	0	0
	ADJ	Chandigarh	Sh.Jagdeep Sood	22	0	0
	JMIC	Chandigarh	Sh.Bharat	10	0	0

Form 5 List of cases in which Case Management Hearing was held during the month of November, 2021							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
	Ms. Anjana, ADJ	Moga	CS/8/2019	Punjab State Warehousing Vs. Subash Babu	Sh. Raj Kumar Goyal	08.07.2019	11/26/2021
		Moga	CS/11/2019	Punjab State Warehousing Vs. Subash Babu	Sh. Raj Kumar Goyal	31.08.2019	11/26/2021
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
	Ms.Anshu Shukla,ADJ	Chandigarh	819/2021	Kartar Singh & Comp. Vs Pb.State Power Corp. Ltd	P.S.Rana	30.11.2021	30.11.2021
	Ms.Anshu Shukla,ADJ	Chandigarh	571/2021	Sutlej Construction P Ltd Vs MC	Naresh S Rana	09.11.2021	09.11.2021
	Ms.Anshu Shukla,ADJ	Chandigarh	573/2021	Sutlej Construction P Ltd Vs MC	Naresh S Rana	09.11.2021	09.11.2021
	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/818/2021	Ram Sunder Prasad Vs. MC Chandigarh.	Ashim Aggarwal	26.11.2021	26.11.2021
	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/821/2021	M/s Dhaliwal Oil Enterprises Vs. Hindustan Petroleum	Nitin Sharma	30.11.2021	30.11.2021
	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/514/2021	State of Punjab vs. M/s Rohan & Rajdeep Infrastructure	Piyush Kant Jain	31.03.2021	12.11.2021
	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/768/2017	Pb. small industries Vs. M/s Anil & Co.	R.C. Sharma-for petitioner, Puran Singh-for Respondent	24.10.2017	23.11.2021
	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/768/2017	Vikson Securities Vs. Neha Gupta	P.K. Kukreja-for applicant, Paras Money Goyal-for Resp no.1, Deepak Bhardwaj-for Resp No.2&3	06.01.2021	22.11.2021
	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/515/2021	PSIEC Vs. Shrishti Constructions	Vaneesh Khanna-for Petitioner, Rohan Markanda-for Resp	01.04.2021	12.11.2021
	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/472/2020	Director General Vs. Swastika Entertainment	Pranshu Chaturvedi-Gvt. Pleader, Jasbir Singh Ahlawat-for Resp no.1	13.07.2020	30.11.2021
	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/473/2020	Director General Vs. A1 News Network P Ltd	Pranshu Chaturvedi-Gvt. Pleader, Jasbir Singh Ahlawat-for Resp no.1	13.07.2020	30.11.2021

	Sh.Jaibir Singh, ADJ	Chandigarh	EXE/405/2018	M/s Madhava Brahamputra Constructions Ltd. Vs. State of Punjab	Harish Chhabra- for DH, Sunny Kumar- Govt. pleader for JD no.1,4 and 5, Ajay Sapehia-for PIDM	07.04.2018	01.11.2021
	Sh.Jaibir Singh, ADJ	Chandigarh	EXE/1038/2019	Cholamandalam investment Vs. Satinderjit Singh	Mohit Sareen-for DH, Palvinder Singh-for JD no.1	05.09.2019	26.11.2021
	Sh.Narender,ADJ	Chandigarh	199/2018	Kissan Rice & Genl. Mills Vs PB. Agro Food	Naresh S Rana	05.04.2018	02.02.2022
	Dr.Rajneesh, ADJ	Chandigarh	405/2018	Madhava Brahamputra Vs State of Punjab	Harish Chhabra	07.04.2018	03.02.2022
	Sh.Jagdeep Sood, ADJ	Chandigarh	416/2018	The Manager Reliance Vs Pardeep	D K Singhal	05.07.2018	19.01.2022

Form 6 Contested Commercial cases disposed during the month of November, 2021													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	SH. GURINDER SINGH AMLOH	FATEHGARH SAHIB	CS/4068/2014	SHRI MARKANDA STEEL ROLLING MILLS VS BANSAL CHAIN INDUSTRIES	TIFFS MS. SH	02/09/14	NO	15/11/21	2631	CONTESTED	N/A	N/A	SUIT FOR RECOVERY
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Ms. Harsimranjit Kaur, CJJD	Ludhiana	CS/47040/2013	PNB VS. BALWANT RAI	SUMIT JAIN/DEEPA KRANA	9/6/2012	NO	11/23/2021	3365	CONTESTED	N/A	N/A	N/A
	Ms. Harsimranjit Kaur, CJJD	Ludhiana	CS/837/2018	PNB VS BALJEET KAUR	K.C. SHARMA/R. K. BHANDARI	3/1/2018	NO	11/17/2021	1357	CONTESTED	N/A	N/A	N/A
	SH. SUMIT MAKKAR, ACJSD	Ludhiana	CS/2928/2016	M/S NIAGARA METALS INDIA LTD. VS. M/S ROCA BATHROOM PRODUCTS PVT. LTD.	STEVON SON/S. S. HEER	7/13/2016	NO	11/30/2021	1966	CONTESTED	NOT FILED YET	NOT FILED YET	NOT FILED YET
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Ms. Anshu Shukla	Chandigarh	435/2018	Omega AG Seeds Pb Ltd VS Punjab Agro Ind.	D.R.Kaith	10.07.2018	No	08.11.2021	1205	Contested	Nil	Nil	34